

Sanction of Japanese Loan to Private Sector

1157. { **Shri Morarka:**
Shri Natawani:

Will the Minister of Finance be pleased to refer to the reply given to Unstarred Question No. 467 on the 21st November, 1960 and state:

(a) how are the Japanese loans sanctioned to private sector, that is, whether against rupee payment or against any other security;

(b) whether Government give any guarantee; and

(c) the names of the private sector industries to whom these loans have been given?

The Minister of Finance (Shri Morarji Desai): (a) For imports by the private sector industries approved for financing under the 18 billion Yen Credit from the Export-Import Bank of Japan, it is the Government of India who enter into loan agreements with the Export-Import Bank, a; the loan is to the Government of India and not to the private sector importers. The procedure agreed upon for the operation of this credit provides that payments for imports under each loan covered by the credit are to be made by the Export-Import Bank direct to the Japanese suppliers on specified dates by debit to the Government of India's loan account on receipt of a letter of authorisation from the Government of India. Under the conditions of the relevant import licence the private sector importers concerned are required to make cash payments in rupees to Government about the time payments fall due to be made to the suppliers by the Export-Import Bank. To ensure such timely cash payments, the private importers are required to furnish a bank guarantee or suitable security to Government.

(b) No guarantee is required to be given by Government, as the credit is to the Government of India and Government on the bank, the

necessary exchange available to the private importers on cash payment in rupees.

(c) Shipping, rayon, paper, power and textile industries have been the main beneficiaries under this credit.

H.A.L.

1158. { **Shri Rajeshwar Patel:**
Shri Morarka:

Will the Minister of Defence be pleased to state:

(a) what was the actual production in Hindustan Aircraft Ltd. during 1958-59 both in value and in units; and

(b) how did it compare with previous years?

The Minister of Defence (Shri Krishna Menon): (a) Rs. 697.53 lakhs. It is not in the public interest to give the details of production unit-wise.

(b) The value of production was Rs. 504.98 lakhs in 1956-57 and Rs. 608.24 lakhs in 1957-58.

Crime Situation in Delhi

1159. { **Shri M. B. Thakore:**
Shri D. C. Sharma:
Shri Pangarkar:
Shri Radha Raman:
Shri Shree Narayan Das:
Shri S. N. Ranaut:

Will the Minister of Home Affairs be pleased to state:

(a) the number of cases of murder, stabbing, suicide, burglaries and riots registered in Delhi during 1960 separately;

(b) the comparative figures for the year 1959;

(c) the number of cases out of these in which the culprits were arrested and of those in which no arrests could be made;